

[Print](#)**Defective Case Register from 2026-04-22 to 2026-04-22**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/15940/2026	ASHISH KUMAR RAY	2026-04-22	i) Address of the contemnor in cause title not tally with annexure-1.ii) H.C.B. A.M.W.S.of Rs. 50/- not paid.
2	D-WA/15318/2026	SASWAT DAS,A.G.A	2026-04-22	i) District not mention in cause title of appellant no. 1 and 2. ii) Appellant no.2 and respondent no. 2 are same. iii) Status of the appellant wrongly furnished. iv) Legible copy of page no. 49 to be filed.
3	D-ABLAPL/11246/2026	SIBU DAS	2026-04-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
4	D-WP(C)/17071/2026	BIJAYA KUMAR RAGADA	2026-04-22	14-NOT PROPERLY INDEXED. Page not correct
5	D-WP(C)/15527/2026	SANJAY KUMAR PATRA	2026-04-22	20-VERNACULAR CERTIFICATE NOT FURNISHED. . vernacular certificate for Hindi language not furnished in affidavit.
6	D-BLAPL/11280/2026	AMULYA RATNA PANDA	2026-04-22	14-NOT PROPERLY INDEXED.
7	D-BLAPL/11136/2026	BIBHU PRASAD CHHUALSINGH	2026-04-22	1.Name and details of Informant-cum-victim mentioned in Annexure- 1 and 3 need not be disclose and kept in closed envelop.
8	D-CONTC/16932/2026	SUSHREE SANGITA PASAYAT	2026-04-22	1. op. no. 4 in annex.1 not mentioned in the C.T
9	D-BLAPL/10887/2026	BHARAT BHUSAN ROUTRAY	2026-04-22	1. In Index, page marking not done correctly in respect of Annexure-1. 2. F.I.R copy be kept on sealed cover
10	D-WP(C)/17519/2026	TRIBIKRAM MAHAPATRA	2026-04-22	1. Subject Code Not Furnished .
11	D-CRLMC/11430/2026	SK. ZAFARULLA	2026-04-22	1. PS case number not correctly furnished in para no.1 2. Name of the victim / informant need not be disclosed in connection with Annex-1 and 2 and kept in sealed cover. 3. Certified copy of Annex-1 not filed.
12	D-BLAPL/11257/2026	UMAKANTA BARIK	2026-04-22	1.Annexure-2 not reflected on the top of page-24.
13	D-RVWPET/53704/2025	BHABANI SANKAR RAYGURU,SR. PANEL COUNSEL	2026-04-22	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. I.A. not mention in book mark.
14	D-ABLAPL/11151/2026	PURNA CHANDRA MOHARANA	2026-04-22	1. Name of Pet. No.1 not properly mentioned in CT. The word and another be deleted. 2. Application not properly addressed to Honorable Court. 3. Ann.3 be kept in sealed cover.

15	D-ABLAPL/11175/2026	PRASANTA KUMAR DAS	2026-04-22	1) Index not page marked. 2) Age of the deponent not mentioned in Affidavit
16	D-CMAPL/15491/2026	HEMANTA KUMAR ROUT	2026-04-22	Synopsis and date chart not page mark in Index.
17	D-CRLMC/11255/2026	JNYANANANDA PANDA	2026-04-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Affidavit Not Proper. 2. Name of father of the deponent in affidavit in (item no.2) does not tally with cause title. 3.Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover.
18	D-CONTC/17165/2026	BIBHU PRASAD DAS	2026-04-22	i) Synopsis and date not filed. ii) Reference certificate not furnished.
19	D-BLAPL/10866/2026	KURESH PRASAD DASH	2026-04-22	1. Pending before the court not furnished in cause title of the application. 2. S.T case no not furnished in cause title of the application
20	D-MACA/15766/2026	PRASANTA KUMAR MAHALI	2026-04-22	Period of Delay 26 days
21	D-WA/15317/2026	SASWAT DAS,A.G.A	2026-04-22	i)Appellant no. 2 and respondent no. 2 are same. ii) District not mention in cause title of appellant no.1 and 2. iii) Legible copy of page no. 49 to be filed.
22	D-CONTC/16360/2026	ADV.	2026-04-22	1. Name of the opp. party not correctly furnished in Affidavit.
23	D-ABLAPL/11155/2026	PRASANTA KUMAR JENA	2026-04-22	1. Name of Pet. in CT and V.nama not tally with signature
24	D-CONTC/15333/2026	ADV	2026-04-22	i) reference certificate not furnished.ii) Date of order passed in wp(c) 36345/2025 mentioned in para-3 not correct.iii) Address of the contemnno in cause title not tally with annexure-1.
25	D-CRLMP/10883/2026	ROHIT RANJAN RAY	2026-04-22	PAGING OF INDEX,SYNOPSIS and DATE CHART BE OMITTED
26	D-CONTC/14109/2026	LAMBIT SENAPATI	2026-04-22	C.T OF W.P(C) NO.35809/2025 BE FILED THEN PUT UP FOR SR
27	D-WP(C)/13044/2026	RAMESH KUMAR SAHU	2026-04-22	1. In declaration under affidavit, no. of paragraphs not furnished. 2. Annexure-2 not legible 3.Annexure-3 not scanned properly
28	D-ABLAPL/11121/2026	SHAMBHU CHARAN NATH SHARMA	2026-04-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Subject Code incorrectly Mentioned 2.Name Of The Filing Advocate Not In Capital Letters In The Petition 3.Synopsis and Date chart not filed and not page marked in Book mark.

29	D-ABLAPL/11340/2026	SARADA PRASAD DASH	2026-04-22	1. Page 42 and 43 not neat.
30	D-CRLMC/11262/2026	SITAKANTA HOTA	2026-04-22	1. Certified copy of Annex-1 not filed.
31	D-WP(C)/15532/2026	SANJAY KUMAR PATRA	2026-04-22	1. Letter no. and dt. of petition para. 4 in annex.1 and cancellation of regs. certificate dt.30-03-2026 in petition para.5 of annex.2 not tally with index.2. Letter no. 11010/TC Dt. 11-12-2020 Vide annex.1 mentioning in prayer not found in annex.1.
32	D-CRLMP/11532/2026	RANJAN KUMAR ROUT	2026-04-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.PAGE NOS.20 and 21 NOT LEGIBLE
33	D-WP(C)/17170/2026	SHREEKANTA PRASAD SAHOO (1)	2026-04-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 25 not partial neat.7
34	D-BLAPL/11281/2026	BIJAY KUMAR BEHERA	2026-04-22	1.Wrongly mentioned, Rejection order attached as Annexure-12 instead of Annexure-2 in para-4 of the petition. 2.Hologram of Rs.50/- not affixed in V.nama.
35	D-WP(C)/15410/2026	HRUDANANDA MOHAPATRA	2026-04-22	1.This may be Registered as P.I.L
36	D-WP(C)/15948/2026	BHAGABAN BEHERA	2026-04-22	1 Pages -36 46 56 90 and 91 are not legible.
37	D-BLAPL/11028/2026	BIKAS SWAIN	2026-04-22	1.Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
38	D-ABLAPL/9203/2026	SAMARENDRA BAHADUR	2026-04-22	1. Ann.1 be kept in sealed cover.
39	D-WP(C)/15867/2026	CHITTA RANJAN PATTNAIK	2026-04-22	Detail address of the Opp.party State and others not furnished in the cause title.
40	D-WP(C)/17825/2026	CHITTA RANJAN LENKA	2026-04-22	.Receipt Showing Serv.copy To cg not Filed.
41	D-ABLAPL/11320/2026	BIPIN KUMAR NAYAK	2026-04-22	1. Page marking of Date Chart not correct.
42	D-WP(C)/17727/2026	DEBADEEPTA SAHOO	2026-04-22	Copy not served on S.C.(T).
43	D-RVWPET/16295/2026	IN PERSON	2026-04-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C. copy of impugned order not filed. i) District not mention of op no. 5 7 8. ii) Reference certificate not furnished. iii) Date of mention in wrongly furnished in para no. 5.12. iv) Date of order wrongly mention in para no. 5.13. v) Memo for appearing in person not filed. vi) Put up for SR reg. calculation of limitation after filing of c. copy of impugned order and removal of defects
44	D-ABLAPL/11224/2026	DEEPAK RANJAN PARIDA	2026-04-22	1. FIR no. mentioned in Ann.1 of Index not correct

45	D-BLAPL/11191/2026	DIBYA JYOTI SAHOO	2026-04-22	1. Name of trial court not properly furnished in synopsis and petition
46	D-BLAPL/11279/2026	AMULYA RATNA PANDA	2026-04-22	Free copy/Certified copy of Rejection order not filed.
47	D-RPFAM/16626/2026	NIRANJAN LENKA	2026-04-22	further SR after filling of c copy
48	D-BLAPL/9783/2026	CHINMAYA KUMAR SAHU	2026-04-22	1.Name and details of the Informant/ victim mentioned in Annexure-1 and relevant pages of Annexure-2 need not be disclose and kept in closed envelop. 2.Affidavit not paginated. 3.Age of the petitioner mentioned in cause title not tally with the Rejection order as well as V.nama. 4. Name of the petitioner mentioned in petition not tally with the signature put in V.nama.
49	D-WP(C)/16688/2026	SHARMISTHA SAMAL	2026-04-22	Annex-4 not exhibited in the body of the petition as per the Index.
50	D-CONTC/14608/2026	SUSHREE SANGITA PASAYAT	2026-04-22	PAGE NOS.2 TO 8 AND 29 OF JUDGEMENT NOT AVAILABLE .PAGE NO.28 REPEATED PUT UP FOR SR AFTER REMOVAL OF DEFECT
51	D-CRLMC/10289/2026	SAROJ KUMAR PADHI	2026-04-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.. Name of the Informant and his address redacting from the Synopsis and para no.1.
52	D-CONTC/15315/2026	ADV.	2026-04-22	Put up for SR after filing of postal receipt/representation
53	D-BLAPL/10858/2026	DURGAPRASAD SANGRAMJIT MALLICK	2026-04-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Address of the petitioner not correctly furnished. 2.F.I.R copy, statement of Victims and Charge sheet to be kept in Sealed cover.
54	D-CONTC/15310/2026	ADV.	2026-04-22	i) Paragraph sl. no. 4 not mentioned in petition.
55	D-CRLMP/11266/2026	JITENDRA KUMAR MISHRA (2)	2026-04-22	1. PAGING OF INDEX,SYNOPSIS and DATE CHART BE OMITTED. 2. NAME OF VICTIM and HER RELATIVES REDACTED FROM PETITION and AFFIDAVIT.ANNEXURES and V.NAMA BE KEPT IN SEALED COVER. PUT UP FOR SR AFTER REMOVAL OF DEFECT
56	D-CONTC/14278/2026	ADYASIDHI MISHRA	2026-04-22	FROM PAGE NO. 8 TO 10 C.T AND DISP.OF ORDER BE IN CORRECT SEQUENCE. THEN PUT UP FOR SR
57	D-ABLAPL/11216/2026	SATYA RANJAN MULIA	2026-04-22	1. Ann.2 and 3 not attested.
58	D-ABLAPL/10390/2026	HRUDANANDA MOHAPATRA	2026-04-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Para 5 missing in petition. 2. Name of PS in Prayer not correct. 3. Ann.1 to 3 be kept in sealed cover.

59	D-WP(C)/8535/2026	RANJAN KUMAR ROUT	2026-04-22	Annexures 5 6 and 7 not filed as per index. Page no. 27 not neat. Age of petitioner no. 4 not mentioned
60	D-ABLAPL/11213/2026	TAPAN KUMAR JENA SAMANTA	2026-04-22	1. Name of victim/informant be deleted from para no.3. Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
61	D-CRLMP/10444/2026	ACHYUTANANDA PATTANAIK	2026-04-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the Name of victim / informant from the petition. 2. Name of the victim / informant need not be disclosed in connection with Annexures and kept in sealed cover.
62	D-CONTC/9894/2026	MD. GOLAM MADANI	2026-04-22	Code NOT CORRECT
63	D-RPFAM/16298/2026	PRAVAT KUMAR MOHANTY	2026-04-22	good ground not furnished
64	D-WP(C)/17492/2026	PRAVAT KUMAR MOHANTY	2026-04-22	Name of the both parties not mentioned in the V.nama.
65	D-ABLAPL/11114/2026	MANOJ BIHARI DAS	2026-04-22	20-VERNACULAR CERTIFICATE NOT FURNISHED.
66	D-ABLAPL/10784/2026	AJAYA KUMAR PRADHAN	2026-04-22	1. Book Mark Index and Index does not tally
67	D-ABLAPL/11323/2026	PRASANTA KUMAR ROUTRAY	2026-04-22	1. PS case No. in Para 1 not correct.
68	D-CONTC/14245/2026	ADV.	2026-04-22	1. CONTC case number and Date of order not correctly furnished in para no.1.
69	D-BLAPL/11265/2026	HIMANSHU SEKHAR MISHRA	2026-04-22	1. Pending Lower Court case mentioned in petition not tally with the Rejection order.
70	D-WP(C)/15713/2026	JAYDEEP PAL	2026-04-22	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no. 54 not neat.
71	D-CRLMP/10637/2026	ASHOK KUMAR SARANGI	2026-04-22	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
72	D-ABLAPL/11215/2026	HRUDANANDA TRIPATHY	2026-04-22	1. Name of father of Pet. in CT should be mentioned in full.
73	D-BLAPL/10965/2026	RAJIB LOCHAN PATTNAIK	2026-04-22	i) Name of the trial court mentioned in cause title, para-1 3 and prayer of the petition not tally with annexure -1
74	D-BLAPL/11139/2026	BINAYA KUMAR MOHANTY	2026-04-22	1. Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop. 2. 4 names of Advocate mentioned in V.nama. But, only 3 Advocates signed.

75	D- CONTC/14309/2026	DIGAMBAR SETHI	2026-04- 22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
76	D-WP(C)/18107/2026	RANJAN KUMAR ROUT	2026-04- 22	1.Respondent nos. 3 to 7 age not furnished.2.A.C.W. of Rs.2/- not affixed on V.nama.
77	D-WP(C)/15507/2026	ANANGA KUMAR OTTA	2026-04- 22	Page 14 to 16 not legible.
78	D- ABLAPL/11120/2026	SUJIT KUMAR PATTNAIK	2026-04- 22	1) H.C.B.A.M.W.S of Rs. 50/- not paid
79	D- ABLAPL/11094/2026	JYOTIRMAYA SAHOO	2026-04- 22	1 AWBAF Rs 50 /- not paid in V.nama.
80	D-WP(C)/17135/2026	BIRAJA PRASANNA DAS	2026-04- 22	Annex-7 not exhibited at page no.86.
81	D-WP(C)/15371/2026	DEBASIS NAYAK	2026-04- 22	.Subject Code incorrectly Mentioned
82	D- RPFAM/16837/2026	BYOMAKESH TRIPATHY	2026-04- 22	Code not indicated
83	D- CRLMC/11717/2026	BAIBASWATA PANIGRAHI	2026-04- 22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Affidavit Not Proper. 2.. Name of father of the deponent not furnished in para-2 of the affidavit
84	D- MACA/16334/2026	NITISH KUMAR MISHRA	2026-04- 22	statutory deposit made, good ground not furnished
85	D-WP(C)/16165/2026	JEETENDRA KUMAR PRATIHARI	2026-04- 22	1-COURT FEE IS DEFICIENT. 1.Rs.6.00 to be paid.
86	D- ABLAPL/11157/2026	PRASANTA KUMAR JENA	2026-04- 22	1. Name of Pet. No.5 in CT not tally with signature.
87	D-WP(C)/15536/2026	KAMAL RAY	2026-04- 22	1. Pages-20 21 and 22 not clear .
88	D-MATA/16937/2026	DEBASHISH KUMAR PANDA	2026-04- 22	good ground not furnished
89	D-WP(C)/16818/2026	JITENDRA KUMAR MISHRA (2)	2026-04- 22	.Receipt Showing Serv.copy To cg not Filed.
90	D- BLAPL/11142/2026	SUSIL KUMAR PATTNAIK	2026-04- 22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of the Informant-cum-victim mentioned in para-1 of the petition be redacted.Thereafter, put up for S.R.
91	D-CRLA/10308/2026	HARMOHAN DHAL,SR.ADV.	2026-04- 22	The name and details of victim mentioned in annexure-1 need not be disclosed and be kept in sealed cover
92	D-WP(C)/15414/2026	HRUDANANDA MOHAPATRA	2026-04- 22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. As per V.nama one of the Executant no-4 name the Upendra Bhatta not a party in the petition

93	D-MACA/16261/2026	PRASANTA KUMAR MAHALI	2026-04-22	1. Period of Delay 8 days 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid
94	D-CRLMC/11659/2026	DEEPALI MAHAPATRA	2026-04-22	14-NOT PROPERLY INDEXED.
95	D-ABLAPL/11109/2026	RADHARAMAN DAS NAYAK	2026-04-22	1.G. R. case no. mentioned in para-8 of the petition not tally with annexure-1. 2. Annexure -1 and vakalatnama be kept in sealed cover. 3. Name of the informant and her relatives be redacted from petition. 4. For further S. R. after removal of defect.
96	D-CRLMP/11045/2026	PRIYA RANJAN SINGH	2026-04-22	1.Name of the victim / informant redacting from the A.D. Slip.
97	D-MATA/17338/2026	RAMANI KANTA PATTANAIK	2026-04-22	1. Period of Delay 1 day
98	D-WA/15497/2026	SAKTIDHAR DAS, (SR.ADV.)	2026-04-22	1. C. copy of impugned order dtd. 21.7.2025 passed in wp (c) no. 149/2024 under Anx-2 not filed. 2. i) Legible copy of page no. 68 69 97 253 254 are to be filed. ii) Put up for SR reg. calculation of limitation after c. copy of impugned order under Anx-2 and removal of defect.
99	D-BLAPL/11247/2026	JAGABANDHU SAHU	2026-04-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Village of the Victim mentioned in para-2 of the petition be redacted. Thereafter, put up for S.R.
100	D-ABLAPL/11227/2026	BYOMAKESH TRIPATHY	2026-04-22	1. Name of PS in prayer not proper.
101	D-ABLAPL/11318/2026	JAYANTA KUMAR BISWAL	2026-04-22	Address of Pet. not properly mentioned in CT.
102	D-BLAPL/11127/2026	SURENDRA KUMAR BISWAL	2026-04-22	1. Reference certificate not properly mentioned
103	D-WP(C)/15561/2026	DHANOJ KUMAR SAHOO	2026-04-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Affidavit Not Proper. 2. Age of the deponent in affidavit does not tally with cause title.
104	D-ABLAPL/10923/2026	MANOJ KUMAR MALLICK	2026-04-22	1. Name of Informant/Victim/Relatives need not be disclosed and kept closed in cover in connection with Annex- 1 and 2
105	D-ARBA/17430/2026	SWAYAMBHU MISHRA, A.S.C	2026-04-22	AU fee Rs 10/ not paid 2. annex-1 not visible
106	D-WP(C)/16393/2026	CHANDRAKANTA NAYAK	2026-04-22	1 Honorable C.J not mentioned in I.A.
107	D-WP(C)/15481/2026	MAHENDRA KUMAR SAHOO	2026-04-22	Annexure-1 not neat
108	D-ABLAPL/10383/2026	PRATIK NAYAK	2026-04-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in

				the petition. 1. Subject Code Not Furnished 2. Ann.1 and 2 be kept in a sealed cover
109	D-ABLAPL/11310/2026	SANTOSH SAHOO	2026-04-22	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Court Fee of Rs.6 not paid on petition. 2. Ann.1 and 2 not marked. 3. Ann.2 not attested
110	D-BLAPL/10961/2026	BIRAJA PRASANNA DAS	2026-04-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Undertaking For Non Filing Of Translated Copy Not Filed 2) For further S.R. after filing of C.Copy of rejection order.
111	D-CRLREV/11379/2026	SIDHESWAR MALLIK	2026-04-22	Good ground certificate not furnished.
112	D-CRLMC/11443/2026	SUSANTA KUMAR LENKA	2026-04-22	1. LTI of the Deponent not attested in V.nama.
113	D-CRLMP/10290/2026	AJIT CH MOHAPATRA	2026-04-22	1. Put up for SR after filing of consolidation petition.
114	D-CONTC/14711/2026	ADV.	2026-04-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
115	D-ABLAPL/11119/2026	RAMANI KANTA PATTANAIK	2026-04-22	1.Page no. 12 not legible
116	D-WP(C)/17252/2026	HARIPAD MOHANTY	2026-04-22	Page 25 to 29 not neat.
117	D-BLAPL/10964/2026	RAJIB LOCHAN PATTNAIK	2026-04-22	1.Name of the trial court mentioned in cause title , para-1, 3 , and prayer of the petition not tally with annexure-2
118	D-BLAPL/11277/2026	MANISH DHIR	2026-04-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Name Of The Filing Advocate Not In Capital Letters In The Petition
119	D-BLAPL/10860/2026	SUBHALAXMI PANDA	2026-04-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Reference certificate not tally with F.I.R details. 2.G.R case no wrongly furnished in 2nd paragraph of the application. 3. In declaration under affidavit, no. of paragraphs wrongly furnished.
120	D-BLAPL/11350/2026	CHINMAYA KUMAR SAHU	2026-04-22	1. Synopsis, Date Chart and Petition not page marked. 2. Ann.1 and 2 be kept in sealed cover.
121	D-WP(C)/17314/2026	SAIBRATA RATH	2026-04-22	1.Page 114,115 and 117 not neat and legible
122	D-WP(C)/17201/2026	PRAFULLA KUMAR KAR	2026-04-22	1.Page - 24 not legible.
123	D-BLAPL/11116/2026	SAMBEET PATTANAYAK	2026-04-22	1.Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.

124	D-BLAPL/10266/2026	SUCHIT KUMAR NAYAK	2026-04-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Paragraphs incorrectly mentioned in petition as well as declaration of affidavit. 2.Page No. 6 twice in petition
125	D-ABLAPL/11274/2026	PURNA CHANDRA MOHARANA	2026-04-22	1. Page no. 10 not neat. 2. year of the date mentioned in para-3 of the petition not correct.
126	D-ABLAPL/11130/2026	PURNA CHANDRA MOHARANA	2026-04-22	1) Page no. 13 not properly scanned 2) Annexure-3 kept in sealed cover. 3)For further S. R. after removal of defect
127	D-ABLAPL/9861/2026	BAISHNAB CHARAN PATRA	2026-04-22	1. Ann.1 be kept in sealed cover.
128	D-WP(C)/17796/2026	RAJIV KUMAR MAHANTA	2026-04-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
129	D-WP(C)/15529/2026	SANJAY KUMAR PATRA	2026-04-22	1. code no. in index, not tally with C.T.2. Letter no. 11010/TC and dt.11-12-2020 in petition para.4 of annex.1 and Regist. certificate dtd.31.03.2026 under annex.2 in para.5 of petition not tally with index.
130	D-CONTC/17535/2026	ADV.	2026-04-22	1. Annexs. 2 to 4 mentioning in the petition not tally with index.2. Full signature and mobile no. of counsel not furnished
131	D-CONTC/16935/2026	SUSHREE SANGITA PASAYAT	2026-04-22	op. no.12 in annex.1 not mentioned in the C.T.
132	D-WP(C)/17167/2026	SHREEKANTA PRASAD SAHOO (1)	2026-04-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 25 not partial neat
133	D-WP(C)/17154/2026	MADHUMITA PANDA	2026-04-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Receipt Showing Serv.copy To cg not Filed. 2. Subject Code incorrectly Mentioned 3. Date of copy of the DV/DME vide annex-5 not tally with Index.
134	D-WP(C)/17730/2026	DEBADEEPTA SAHOO	2026-04-22	Copy not served on S.C.(T).
135	D-ARBA/8806/2026	KISHORE KUMAR MISHRA	2026-04-22	Period of Delay 314 days
136	D-WP(C)/17666/2026	SUBHADUTTA ROURAY	2026-04-22	14-NOT PROPERLY INDEXED. Not properly page marked.
137	D-CONTC/14323/2026	ADV.	2026-04-22	AS PER INDEX AND FACT OF THE CASE PAGE NO.41 (ANNEX-2) NOT AVAILABLE.PUT UP FOR SR AFTER REMOVAL OF DEFECT
138	D-MATA/17161/2026	SUBHALAXMI PANDA	2026-04-22	1.. Period of Delay 134 days

139	D-CRLMC/11306/2026	SANGRAM SENAPATI	2026-04-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Nomenclature not changed in petition.
140	D-ABLAPL/11180/2026	LAXMINARAYAN RAYATSINGH	2026-04-22	1) P.S. case no. mentioned in para 3 and 4 of the petition not tally with annexure-1
141	D-CRLMP/10840/2026	LAGNAJIT PATTNAIK	2026-04-22	1. PAGING OF SYNOPSIS,DATE CHART and INDEX BE OMITTED 2.PAGE NO.9 TO 12 NOT AVAILABLE 3. PAGE NO.17 NOT LEGIBLE.PUT UP FOR SR AFTER REMOVAL OF DEFECT
142	D-WP(C)/16522/2026	SIDHESWAR MALLIK	2026-04-22	Page 36 to 39 not neat
143	D-WP(C)/14558/2026	PRASANTA KUMAR JENA	2026-04-22	Writ Application not properly page marked in the Index.2.Fathers name of the Op.no.2 not furnished in the cause title.3.Annex-3 not properly page marked.4.Page no.44 not legible.
144	D-WP(C)/15132/2026	SUSHANTA KUMAR JOSHI	2026-04-22	Khata no 649 mentioned in the cause title appears to be wrong.
145	D-ABLAPL/11316/2026	BIPIN KUMAR NAYAK	2026-04-22	1. Page marking of Date Chart not correct.
146	D-WP(C)/15404/2026	ALOK KUMAR MOHAPATRA	2026-04-22	1.This may be Registered as C.M.P
147	D-CONTC/14490/2026	ADV.	2026-04-22	1. Page no.11 Annex-2 not exhibited. 2. Name of the opp. party not correctly furnished in Index and Affidavit.
148	D-WA/15320/2026	SASWAT DAS,A.G.A	2026-04-22	i) District not mention in cause title of appellant no. 1 and 2. ii) Appellant 2 and respondent no. 2 are same. iii) Status of the appellant wrongly furnished in cause title. iv) Legible copy of page no. 49 to be filed.v) Page mark not properly Anx-2.
149	D-WP(C)/17155/2026	BHUBANESWAR DASH	2026-04-22	1.Index page marking not proper.
150	D-ABLAPL/11053/2026	YUVRAJ PAREKH	2026-04-22	1.Page N0.51and 52 not correctly furnished.
151	D-CRLMP/10742/2026	NARESH CHANRA JENA	2026-04-22	.Subject Code incorrectly Mentioned
152	D-WA/13100/2026	BIREN SANKAR TRIPATHY	2026-04-22	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Period of Delay 21 days delay.
153	D-CRLMP/10629/2026	SPANDAN SRICHANDAN	2026-04-22	NO.OPP.NO.4 IN THE C.T.SO OPP.NO.4 BE DELETED FROM THE PETITION OR OPP.NO.4 BE ADDED TO THE C.T PUT UP FOR SR AFTER REMOVAI OF DEFECT
154	D-WA/15319/2026	SASWAT DAS,A.G.A	2026-04-22	i) District not mention in cause title of appellant no. 1 and 2. ii) Appellant 2 and respondent no. 2 are same. iii) Status of the appellant wrongly furnished in cause title. iv) Legible copy of page no. 49 to be filed.
155	D-WP(C)/15531/2026	ALOK KUMAR MOHAPATRA	2026-04-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. code no. not correct in assessment slip.2. Dist. not mentioned on address of op. no. 1.3. page no. 22 partially legible.4. page nos. 52 to 55 and 85 not marked in index and annex.5 and 6. 5..Sl .no. of paragraphs in declaration of affidavit in I.A . not correctly furnished
156	D-ABLAPL/11259/2026	SIDHARTH PARIDA	2026-04-22	1)Year of the date Under annexure-3 not tally with para-4 of the petition.
157	D-ABLAPL/11220/2026	SK. ZAFARULLA	2026-04-22	1.Ann. 1 and 2 be kept in sealed cover.
158	D-MATA/17371/2026	SANTOSH CHANDRA ATABUDHI	2026-04-22	defect reg.nomenclature
159	D-BLAPL/10569/2026	KEDARNATH SAHOO	2026-04-22	1.Name and details of the Informant/Victim mentioned in Annexure-1 (pg. 6-11) and relevant pages of Annexure- 2 need not be disclose and kept in closed envelop. 2.Rejection order wrongly mentioned as Annexure-2 instead of Annexure-1 in para-2 of the petition. 3.Hologram of Rs.50/- not affixed in V.nama.
160	D-ABLAPL/11166/2026	RAMANI KANTA PATTANAİK	2026-04-22	Paragraph No.not correctly furnished in Declaration.
161	D-BLAPL/11176/2026	PANCHANAN PANIGRAHI	2026-04-22	1. As per index, annex.1 not tally and also victim school name reflected
162	D-CMAPL/15489/2026	HEMANTA KUMAR ROUT	2026-04-22	Synopsis and date chart not page mark in Index.
163	D-CRLMP/11134/2026	NIRANJAN LENKA	2026-04-22	1. Fathers name of the Op. Nos. 5 6 and 10 not furnished in cause title. 2. Details Address of the op. no.9 not furnished in cause title. 3. GR case number not furnished in 5th line of the para no.1 and 13.
164	D-BLAPL/10865/2026	SK. ZAFARULLA	2026-04-22	1. In declaration under affidavit, no. of paragraphs wrongly furnished
165	D-BLAPL/10854/2026	KHAGESWAR BEHERA	2026-04-22	1. In Index, page marking not done correctly in Annexure-1. 2. Reference certificate not correctly furnished.
166	D-WP(C)/17186/2026	SIDHANT DAS	2026-04-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos. 25 and27 not neat
167	D-CRLREV/11314/2026	BHASKAR CHANDRA PANDA	2026-04-22	C.copy Annex-1 not filed.
168	D-WP(C)/16823/2026	SIDHARTH SANKAR MOHAPATRA	2026-04-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
169	D-WP(C)/17554/2026	BHABANI PRASAD MOHANTY	2026-04-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Executant signature in v.nama and affidavit not tally with cause title.

170	D-WP(C)/16666/2026	SUBHADUTTA ROUTRAY	2026-04- 22	14-NOT PROPERLY INDEXED. Annexure -10 not page marked.
171	D-WA/8957/2026	SASWAT DAS,A.G.A	2026-04- 22	Defect reg.maintainability.
172	D- CRLMA/11240/2026	ADV.	2026-04- 22	17-REFERENCE CERTIFICATE NOT FURNISHED. i) Page mark not properly in Index. ii) Provision of law not correctly furnished in cause title.
173	D- ABLAPL/11309/2026	SANJIB KUMAR BHANJADEO	2026-04- 22	1. Name of Pet. in CT and V.nama not tally with signature. 2. OHCBA welfare Fund Rs.50 not paid.
174	D-WP(C)/15416/2026	GYANA RANJAN SETHI	2026-04- 22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Affidavit Not Proper. 2.Paragraph not mentioned in the affidavit.
175	D- CONTC/16352/2026	ADV.	2026-04- 22	1.Subject code not furnished. 2. Page no.15 not legible.
176	D- BLAPL/11118/2026	JYOTIRMAYA SAHOO	2026-04- 22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
177	D- ABLAPL/11242/2026	SURYAKANTA DWIBEDI	2026-04- 22	1. Page marking of Ann.1 in Index not correct. 2.Book Mark page marking of A.bail Application and Ann.1 not correct
178	D-WP(C)/17173/2026	SHREEKANTA PRASAD SAHOO (1)	2026-04- 22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 24 not partial neat.
179	D- CONTC/14412/2026	ADV.	2026-04- 22	Reference certificate not furnished.
180	D- ABLAPL/11156/2026	PRASANTA KUMAR JENA	2026-04- 22	1. Name of Pet. in CT and V.nama not tally with signature
181	D-WP(C)/17733/2026	KAJAL SAHOO	2026-04- 22	1.Page 42 and 43 not neat.
182	D- CRLMC/11676/2026	RABI NARAYAN MISHRA	2026-04- 22	1. Annexure -7 not mentioned in averments.C.copy of FIR not filed
183	D- CONTC/14429/2026	ADV.	2026-04- 22	1. Communication letter dated not correctly furnished in para no.5.
184	D- BLAPL/11106/2026	SATYA NARAYAN MISHRA 4	2026-04- 22	1.Page No. 17 not legible

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 22-04-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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